

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-1685**  
ANSWERED ON-15/03/2023

**GOOD SAMARITAN SCHEME**

1685. SMT. GEETA ALIAS CHANDRAPRABHA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :-

- (a) the objective of Good Samaritan Scheme;
- (b) whether monetary reward is given to the person who helps under this scheme;
- (c) if so, the total amount that is provided;
- (d) whether it is a fact that many States have not yet implemented this scheme; and
- (e) if so, the details of the States which have not implemented this scheme?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (e) Ministry of Road Transport & Highways has issued the Scheme Guidelines for grant of Award to the Good Samaritan who has saved life of a victim of a fatal accident involving a motor vehicle by administering immediate assistance and rushing to Hospital/Trauma Care Centre within the Golden Hour of the accident to provide medical treatment. The Scheme is effective w.e.f 15th October, 2021. The procedure including manner of providing financial assistance has been detailed in the Scheme Guidelines and the same is available in this Ministry's website - <https://morth.nic.in/schemes-projects>. As per the provisions of the scheme, the amount of award for each Good Samaritan would be Rs.5,000/- per incident.

The scheme is nationwide. Till date, 21 States/UTs have sent proposal for initial grant of Rs.5.00 lakh.

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